

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**RAJYA SABHA**  
**STARRED QUESTION \*359**  
ANSWERED ON 25.03.2026

**E-GRAM SWARAJ PORTAL AND PANCHAYAT DIGITIZATION**

\*359. SHRI MANAN KUMAR MISHRA:

Will the Minister of PANCHAYATI RAJ be pleased to State:

- a) the percentage of Gram Panchayats onboarded onto the e-Gram Swaraj portal;
- b) whether the real-time accounting and work monitoring modules are operational in all States;
- c) if so, the details regarding their operation;
- d) whether integration with the Public Financial Management System (PFMS) and other central databases has led to an improvement in financial transparency; and
- e) if so, the details of the improvements in this regard?

**ANSWER**

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

**(a) to (c)** The e-Gram Swaraj is a simplified work-based accounting application developed by the Ministry of Panchayati Raj and is operational across all States for planning, accounting and monitoring of works undertaken by Gram Panchayats. During the current FY 2025–26, out of a total of 2,58,730 Gram Panchayats, 2,52,742 (97.68%) Gram Panchayats have been onboarded on the e-Gram Swaraj platform. At present, 5,988 Gram Panchayats and equivalent have not been onboarded on the e-Gram Swaraj platform, as some Traditional Local Bodies (TLBs) of the North-Eastern Regions, have not been onboarded on the platform, some Gram Panchayats have ceased to exist following delimitation by the State Governments and some have not been onboarded due to some technical and operational reasons. The State-wise adoption status of e-Gram Swaraj is provided at **Annexure**.

**(d) to (e)** Yes, Sir. e-Gram Swaraj has been integrated with the Public Financial Management System (PFMS) for the payments. Integration has improved transparency and accountability in Panchayat finances by enabling real-time payments to vendors and service providers, end-to-end tracking of fund flow and online availability of financial data. Since the integration, more than Rs. 3,00,000 Crores of payment has been made through the e-Gram Swaraj–PFMS interface. In the Financial Year, 2025-26, (as on 18.03.2026), out of a total of 2,58,730 Gram Panchayats, 2,44,175 Gram Panchayats and equivalent (94.37%) have made payments amounting to ₹39,440 crore through the e-Gram Swaraj PFMS interface.

## Annexure

Annexure referred to in reply of the Rajya Sabha Starred Question No. \*359 answered on 25.03.2026 regarding 'e-Gram Swaraj portal and Panchayat Digitization'.

## State wise Adoption Status of e-Gram Swaraj for FY 2025-26

S.No.	State Name	Village Panchayat and Equivalent	Village Panchayat onboard (eGS - PFMS)	Village Panchayats & Equivalent With Online Payment	Payment Approved (in Cr.)
1	Andhra Pradesh	13327	13320	13032	1484.923
2	Arunachal Pradesh	2108	2108	1509	52.323
3	Assam	2663	2189	2112	480.623
4	Bihar	8054	8054	8048	2695.357
5	Chhattisgarh	11692	11687	11337	761.357
6	Goa	191	191	117	19.064
7	Gujarat	14619	14596	13878	1675.943
8	Haryana	6227	6227	6029	950.412
9	Himachal Pradesh	3615	3615	3577	356.997
10	Jharkhand	4345	4345	4275	400.922
11	Karnataka	5949	5949	5938	1870.97
12	Kerala	941	941	938	461.735
13	Madhya Pradesh	23011	23011	22258	2129.333
14	Maharashtra	28002	27934	26541	3512.373
15	Manipur	3175	161	113	1.893
16	Meghalaya	0	0	0	0
17	Mizoram	855	841	817	146.585
18	Nagaland	1312	984	0	0
19	Odisha	6794	6794	6786	1813.695
20	Punjab	13236	13233	12450	1591.407
21	Rajasthan	13128	11184	10798	2129.594
22	Sikkim	199	199	197	24.961
23	Tamil Nadu	12482	12482	12442	1537.011
24	Telangana	12760	12679	11684	430.878
25	Tripura	1194	1194	1192	158.845
26	Uttarakhand	7817	7792	7102	391.178
27	Uttar Pradesh	57695	57693	57668	12247.83
28	West Bengal	3339	3339	3337	2114.493
<b>Total Count</b>		<b>258730</b>	<b>252742</b>	<b>244175</b>	<b>39440.7</b>